

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**O.P.No. 2 of 2011**

**Dated : 18<sup>th</sup> July, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Maharashtra State Electricity Distribution Co. Ltd. ... Petitioner(s)**

**Versus**

**Maharashtra Electricity Regulatory Comm.& Anr. ...Respondent(s)**

**Counsel for the Petitioner(s): Mr. Ravi Prakash &**  
**Mr. Abhishek Mitra**

**ORDER**

Heard the learned counsel for the Petitioner.

**Order is Reserved.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**Ts/ks**